

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

14. C.P. (IB)-318 (MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.06.2018**

NAME OF THE PARTIES: Ravindra Bhushan Pandey

V/s.

Tusker Cranes Pvt. Ltd.

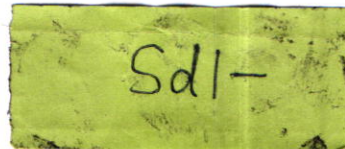
SECTION 9 of INSOLVENCY AND BANKRUPTCY CODE 2016

Order

At request, list this matter on 02.07.2018.



V. NALLASENAPATHY
Member (Technical)
/NU/



BHASKARA PANTULA MOHAN
Member (Judicial)